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(DEPARTMENT OF REVENUE)  
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NEW DELHI: THE 15TH JUNE, 1979.

NOTIFICATION  
INCOME TAX

No. 2865 (F.No. 404/111 (TRD-Jaipur)/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the Notification of the Government of India in the Department of Revenue No. 2811 (F.No. 404/111 (TRD-Jaipur)/79-ITCC) dated 16.5.79 namely in the said Notification for the words and letters "S/Shri D.L. Yadav, S.P.Gupta and Sri Ram" the words and letters "S/Shri D.L. Yadav and S.P.Gupta" shall be substituted.

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\* SHARMA \*